

(90)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. No. 1618 /95.

Dt. of Decision: 17-09-96.

Smt.C.Nagamunamma

.. Applicant.

Vs

1. ~~The General Manager,~~
SC Rly. Rail Nilayam,
Sec'bad.

2. The Dy.Chief Mech.Engineer,
Carriage Repair Shop,
Settipalli Post, Tirupathi,
Chittoor District.

.. Respondents.

Counsel for the Applicant : Mr. K.Sudhakar Reddy

Counsel for the Respondents : Mr. K.Siva Reddy, SC for Rlys.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

ORDER

Oral Order (Per Hon'ble Shri R.Rangarajan, Member (Admn.))

Heard Mr. K.Sudhakar Reddy, learned counsel for the applicant and Mr. K.Srinivasa Rao for Mr.K.Siva Reddy, learned counsel for the respondents.

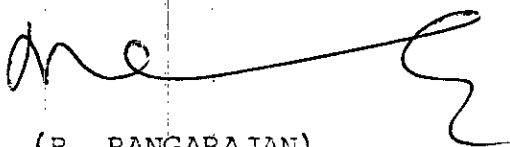
2. The applicant in this OA is the land looser whose land to the extent of 0.32 cents in Survey No.20-93 of Settipalle Village was acquired in award No.1/84 dated 5-5-84 for establishment of Railway Carriage Repair Shop at Tirupathi.

3. This OA is filed for appointing her in a suitable post commensurate with the qualification against the land loosers' quota. She has not filed any representation to the respondents in this connection. Hence, she may file a representation in this connection to the concerned authorities for disposal. No direction can be given in the absence of her filing representation.

4. In the result, the following direction is given:-

The applicant may, if so advised, file a representation to R-2 for granting her appointment against the land loosers' quota. If such a representation is received, R-2 should dispose of that representation in accordance with rules expeditiously.

5. The OA is ordered accordingly. No costs.


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 17th September 1996.
(Dictated in Open Court)

For the Registrar
Dr. Registrar (S)

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..3..

O.A.NO.1618/95

Copy to :

1. The General Manager,
South Central Railway,
Railnilayam,
Secunderabad.
2. The Deputy Chief Mechanical Engineer,
Carriage Repair Shop,
Sathipalli Post,
Tirupathi,
Chittoor District.
3. One copy to Mr.K.Sudhakar Reddy, Advocate,
CAT, Hyderabad.
4. One copy to Mr.K.Siva Reddy, SC for Railways,
CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One duplicate copy.

YLKR

9/10/96
Typed By
Compared by

MA-1618705
Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 17/9/96

~~ORDER/JUDGEMENT~~
~~R.A./C.P./M.A.NO.~~

~~in~~
D.A.NO.

1618705

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS.~~

YLKR

II COURT

No Spare Copy

